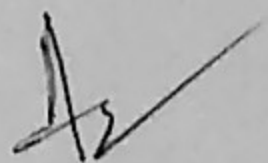


OA No. 1150/04

20-04-06

Hon'ble Mr. A.K. Bhatnagar, J.M.

Now for the applicant even in the
second call. It is also noticed that
on previous date i.e. 27-2-06 now
represented the applicant. Sri
S. Singh counsel for the respondents
submits that counter in this case
has been filed ~~in the~~ way back
on 13-02-06 but no rejoinder
has so far been filed till date.
Under the circumstances, it appears
that applicants are not interested
in pursuing the matter any more.
Therefore, the O.A. is dismissed
in default and for non prosecution.


J.M.

Mm